COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>E.P. NO. 05 OF 2017 IN</u> APPEAL NO.119 OF 2015

Dated: 26th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BMM Ispat Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshari for R.2 & 3

ORDER

List the matter on <u>27.03.2018</u>. In the meantime, learned counsel for respondent Nos. 2 & 3 may file reply, if any, on or before 20.03.2018 after serving copy on the other side.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/mk